

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 47**

**C.P. (IB)/943(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES:      **BANK OF MAHARASHTRA V/s MR.**  
**KETAN KARKHANIS**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Adv Revati S. Nansi i/b Kay Legal for Financial Creditor.
2. Mr. Pradyumna D. Sharma, Advocate a/w Mr. Randhirkumar N. Mandal, Advocate appeared for the Personal Guarantor.
3. Adv. Kartikee Korgaonkar appeared for the RP.
4. Learned Counsel for the Financial Creditor seeks some time to file rejoinder. Time granted.
5. List this matter on **06.05.2024** for hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna